

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

32

C.P. (IB)/43(MB)2024

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.04.2024**

NAME OF THE PARTIES:

Indian Bank

VS

Kesar Multimodal Logistics Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Pranil Pawar, Ld. Counsel for the Petitioner present. Ms. Ashwini Gawde, Ld. Counsel for the Respondent present.
2. On the request of the counsel for the Petitioner, list this matter for hearing on **15.04.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)